

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 27-06-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:

PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

PETITION NUMBER : IA(IBC)/795(CHE)/2024

APPLICATION NUMBER : CP(IB)/280(CHE)/2018

NAME OF THE APPLICANT : Empee Distilleries Ltd

NAME OF THE RESPONDENT(S) : The Assistant Provident Fund
Commissioner(PDC)&3 Ors

UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
rules, 2016

ORDER

Ld. Counsel Mr. Avinash Krishnan Ravi for the Applicant. Ld. Counsel
Mr. Arun Dhanapalan for the Respondent no.1 to 3.

Respondent sought time to file reply. 2 weeks allowed. Final opportunity.

Copy be served on the Applicant

List the Application for **physical hearing on 22.08.2024.**

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk